

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 165 of 2020**

**IN THE MATTER OF:**

**Firefly Creative Studio Pvt. Ltd.**

**...Appellant**

**Versus**

**Rockline Entertainment Pvt. Ltd.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manu Kulkarni and Mr. Priyadarshi Banerjee,  
Advocates.**

**O R D E R**

**28.01.2020** Let notice be issued upon Respondent by Speed Post. Requisites along with process fee, if not filed, be filed by 29<sup>th</sup> January, 2020. If the Appellant provides *e-mail* addresses of the Respondent, let notice be issued through *e-mail*.

Post the case 'For Admission (After Notice)' on **25<sup>th</sup> February, 2020**.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Vijai Pratap Singh]  
Member (Technical)

[Shreasha Merla]  
Member (Technical)